

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

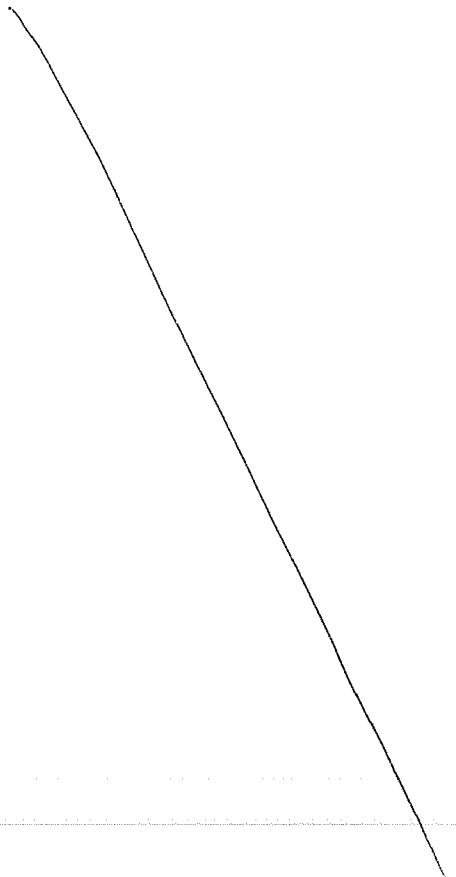
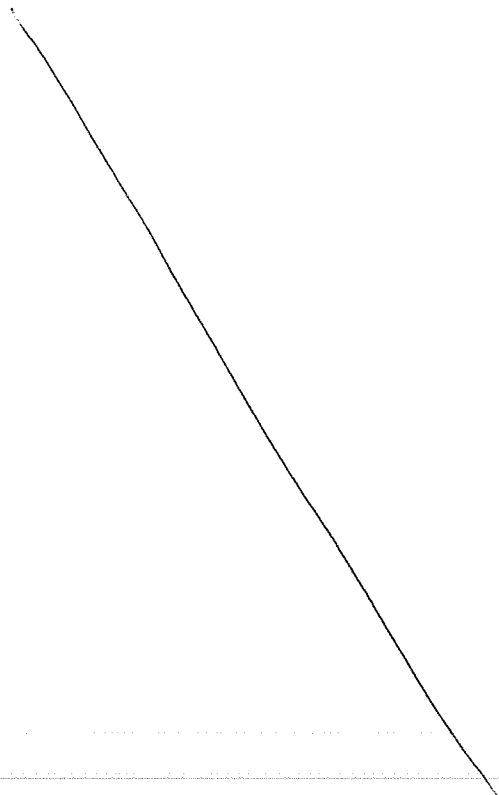
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17/9/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/797/(IB)/2018
NAME OF THE PETITIONER(S) : PIONEER ARUNACHALAM PACKAGING PVT LTD
NAME OF THE RESPONDENT(S) : MOHAN BREWARIES & DISTILLERIES LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A. C. Sathyanarayana (For AEM LLP)	For P/c.	A. C. Sathyanarayana
2.	Janani (FOR MR. RAHUL BALAJI)	FOR RESPONDENT	Janani



(18)

CP/797/IB/2018

ORDER

Both the counsels stated that the matter has been settled and filed a memo of settlement signed by both the parties. The memo is taken on record and forms a part of this order.

In view of the settlement, the matter is **disposed of as settled.**

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

knp